

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

ROC.No.800/SO/2025

Dated: 28.11.2025

TENDER NOTIFICATION No. 11 /SO/2025

Sub: High Court of Andhra Pradesh – Printing and supply of Multi Coloured wall calendars, table calendars and pocket calendars of the High Court of Andhra Pradesh and table calendars and pocket calendars of the District Judiciary in the State of Andhra Pradesh, for the year 2026 – Sealed quotations called for – Reg.

Sealed quotations are invited for printing and supply of multi coloured wall calendars, multi coloured table calendars and multi coloured pocket calendars of the High Court and table calendars and pocket calendars of District Judiciary in the State of Andhra Pradesh for the year 2026 as per the details and specifications mentioned hereunder:

I

- a) Printing and supply of **6,500** Nos. of Multi Coloured **Wall Calendars** on Indian Art Card of 130 GSM. (High Court of Andhra Pradesh)

Total Size of the wall calendar : 22 X 17 Inches
(containing 7 leaves)

- b) Printing and supply of **2,300** Nos. of Multi Coloured **Table Calendars** of the High Court of Andhra Pradesh with glass lamination.

Size of the Table calendar : 17.25 X 11.25 Inches (300 GSM)

- c) Printing and supply of **2,000** Nos. of **Pocket Size calendars with matt lamination and folding** (220 gsm Art Card) of the High Court of Andhra Pradesh.

II

- a) Printing and supply of **4,600** Nos. of Multi Coloured **Table Calendars** of the District Judiciary, with glass lamination

Size of the Table calendar : 17.25 X 11.25 Inches (300 GSM)

- b) Printing and supply of **11,800** Nos. of **Pocket Size calendars with matt lamination and folding** (220 gsm Art card) of the District Judiciary.

The sealed quotations superscribing the Tender Notification number and the description on the cover should be submitted in the office of the

Registrar General, High Court of Andhra Pradesh, during the office hours on or before **5.00 P.M. on 05-12-2025.**

Tenderers must invariably enclose TDS (Tax Deducted at Source) & TCS (Tax collection at source) for the assessment years, 2019-2020, 2020 – 2021 and 2021-2022, 2022-2023, 2023- 2024 and 2024-2025 VAT/GST Certificate.

At the time of submitting the quotations, the bidder shall also enclose samples of Wall Calendars, Table Calendars and Pocket Calendars as per the specifications mentioned above.

The Model of the calendars can be verified in the Special Officer's Section, 1st floor, High Court of Andhra Pradesh, during office hours.

The successful bidder shall supply the above calendars within (7) **seven** days from the date of acceptance of the tender and shall deliver the goods at their own cost in the Special Officer's Section, High Court of Andhra Pradesh. Any delay in the supply of goods after due date will entail defraying the bid amount to an extent upto 10%.

The High Court will not be responsible for any damage of goods during the transport and damaged goods will not be accepted and payment will be made only to the goods that are received in good condition.

Payment will be made only on supply of the calendars to the satisfaction of the High Court and no advance payment will be made.

The Registrar General reserves the right to reject any or all the quotations without assigning any reasons.

In case of necessity, the Registrar General reserves the right to conduct the negotiations with the Tenderers.

The decision of the Registrar General is final in this regard.


REGISTRAR GENERAL